

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PROMINENT METAL PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Prominent Metal Private Limited
2.	Date of Incorporation of Corporate debtor	12 th February 2014
3.	Authority Under which corporate debtor is incorporated /Registered	Registrar of Companies, Delhi Under the Companies Act, 1956
4.	Corporate Identity Number /Limited Liability Identity of corporate debtor	CIN : U51101DL2014PTC264825
5.	Address of the registered office and principal office (if any) of corporate debtor	REGD. OFFICE: XWH20, 2nd Floor, Plot No-5 Park End, Vikas Marg, Delhi East Delhi DL 110092
6.	Date of closure of insolvency resolution process	16 th February 2021 (Date of Receipt of Order 18 th February 2021)
7.	Liquidation commencement date of corporate debtor	16 th February 2021 (Date of Receipt of Order 18 th February 2021)
8.	Name and Registration Number of Insolvency Professional acting as Liquidator	Umesh Gupta Regn. No -IBBI/IPA-001/IP-P00848/2017-18/11431
9.	Address and Email of the liquidator as registered with the Board	VAM & Associates, Unit No. 111,Tower-A, First Floor, Spazedge Commercial Complex, Sector-47,Sohna Road ,Gurgaon, Haryana ,122018 Email:- umesh@vamindia.in
10.	Address and Email to be used for Correspondence with the Liquidator, if different from those given in serial number 9	Immaculate Resolution Professionals Private Limited, Unit No. 112,Tower-A, First Floor, Spazedge Commercial Complex, Sector-47,Sohna Road ,Gurgaon, Haryana ,122018 Email:- umesh@vamindia.in
11.	Last Date of Submission of Claims	18 th March 2021

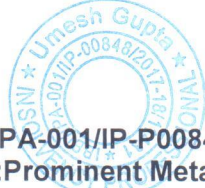
Notice is hereby given that the National Company Law Tribunal, Principal Bench New Delhi ordered the commencement of liquidation of the **Prominent Metal Private Limited** on 16th February 2021.

The stakeholders of **Prominent Metal Private Limited** are hereby called upon to submit their claims with proof, on or before **18th March 2021** to the liquidator at the correspondence address mentioned against entry No. 10 only.

The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit claims with proof in person, by post or electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Place: Gurgaon
Date: 19th February 2021


Umesh Gupta
IBBI/IPA-001/IP-P00848/2017-18/11431
Liquidator: Prominent Metal Private Limited